

**BEFORE THE AJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**C.P.(I.B) No. 108/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2020**

Name of the Company: BMS International (Bombay) LLP  
V/s  
JBF Petrochemicals Ltd

Section : Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

**ORDER**  
**(through video conferencing)**


Advocate, Mr. Raju Kothari appeared on behalf of the Petitioner.

Advocate, Ms. Prerana Wagh appeared on behalf of the Respondent and requesting time to which the learned lawyer for the Petitioner objected, as the matter is pending since long. However, for the ends of justice, the matter is adjourned.

List the matter on 18.09.2020.

  
**CHOCKALINGAM THIRUNAVUKKARASU**  
**MEMBER TECHNICAL**

Dated this the 3rd day of August, 2020

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**